

ORISSA HIGH COURT

FILING REPORT AS ON :22/04/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0003304/2021	PRASANTA KUMAR BHOI @ KALU VS STATE OF ODISHA	GOLAK BIHARI JENA VS	DELANGA /153 /2020 J.M.F.C.,PIPILI(Puri) GR/0000421/2020
2	BLAPL/0003305/2021	LIPUN NAIK VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	CHHENDIPADA /133 /2019 A.D.J.,ANGUL(Anugul *) CT/0000002/2020
3	BLAPL/0003306/2021	HRUSIKESH DORA VS STATE OF ODISHA	TRILOCHAN NANDA VS	LOISINGHA(BOLANGIR) /23 /2019 DISTRICT & SESSIONS JUDGE,BOLANGIR(Balangir) SC/0000052/2019
4	BLAPL/0003307/2021	HALU PALEI VS STATE OF ODISHA	SARADA PRASAD DASH VS	/ /0 J.M.F.C.,KHANDAPARA(Nayagarh *) 2(B)CC/0000003/2021
5	BLAPL/0003308/2021	BISESWAR PANIGRAHI @ TITU VS STATE OF ODISHA	JAYADEBA BEHERA VS	PATNAGARH /61 /2021 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir) GR/0000208/2021
6	BLAPL/0003309/2021	HARLU GURLA VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH /16 /2021 S.D.J.M.,BARGARH(Bargarh *) CT/0000033/2021
7	BLAPL/0003310/2021	KANDRA DALBEHERA VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	BADAGADA /4 /2011 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Ganjam) GR/0000006/2011
8	BLAPL/0003311/2021	GOUTAM PALAI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	CHANDABALI /100 /2009 J.M.F.C,CHANDABALI(Bhadrak *) GR/0000240/2009
9	BLAPL/0003312/2021	KANDRA DALA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	BADAGADA /5 /2011 A.D.J.,BHANJANAGAR(Ganjam) GR/0000007/2011
10	BLAPL/0003313/2021	M. KISHORE @ M. SRIKANTA VS STATE OF ODISHA	MANAS CHAND VS	KESINGA /384 /2019 J.M.F.C., KESINGA(Kalahandi) CT/0000370/2019
11	BLAPL/0003314/2021	DIBAKARA ROUT VS STATE OF ODISHA	NILAKANTHA JUJHARSINGH VS	BASUDEVPUR /109 /2021 SPL. JUDGE,BHADRAK(Bhadrak *) Spl/0000034/2021

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12	BLAPL/0003315/2021	RAMA CHANDRA DIGAL VS STATE OF ODISHA	MANAS CHAND VS	//0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000002/2019
13	BLAPL/0003316/2021	RAJU @ SUSANTA ROUT VS STATE OF ODISHA	SATYABRATA SENAPATI VS	SIMULIA /7 /2021 J.M.F.C.,SORO(Baleshwar) CT/0000034/2021
14	BLAPL/0003317/2021	AJAYA DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARINE PS AT JAMBO /139 /2020 () //
15	BLAPL/0003318/2021	RAMA CHANDRA MOHAPATRA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BASTA /64 /2020 () //
16	BLAPL/0003319/2021	PANU SINGH VS STATE OF ODISHA	JAYADEBA BEHERA VS	//0 () //
17	BLAPL/0003320/2021	SANIA MALLICK VS STATE OF ODISHA	DEBASIS BISWAL VS	PARADEEP /37 /2017 () //
18	BLAPL/0003321/2021	GOPAL GOUDA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	GANGAPUR (ASKA) /182 /2020 () //
19	BLAPL/0003322/2021	MANTU NAIK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	JAGANNATHA PRASAD /114 /2020 () //
20	BLAPL/0003323/2021	BABU @ NRUSINGHA DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJKANIKA /76 /2021 () //
21	BLAPL/0003324/2021	SK. MEHEBOOB HUSSAIN @ SK. SEN MAJHIIL VS STATE OF ODISHA	SARADA PRASAD DASH VS	JASHIPUR /55 /2021 () //
22	BLAPL/0003325/2021	TINKU @ ABINASH NAIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	TALCHER TOWN /21 /2021 () //
23	BLAPL/0003326/2021	RAJESH BAG	SUBODH KUMAR MOHANTY	NARLA /51 /2021

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		VS	VS	()
24	BLAPL/0003327/2021	STATE OF ODISHA SANTOSH SAHOO @ SANTOSH KUMAR SAHOO	ADITI HOTA	// KANIHA /104 /2021
		VS	VS	()
25	BLAPL/0003328/2021	STATE OF ODISHA KUNA SETHI	SANTOSH KUMAR MAHANTY	// JAGANNATHA PRASAD /114 /2020
		VS	VS	()
26	BLAPL/0003329/2021	STATE OF ODISHA SIBA @ PABAN GOUDA	SANTOSH KUMAR MAHANTY	// GANGAPUR (ASKA) /84 /2021
		VS	VS	()
27	BLAPL/0003330/2021	STATE OF ODISHA LIPUN DALEI	ARUN KUMAR DAS (1)	// KHUNTUNI /45 /2021
		VS	VS	()
28	BLAPL/0003331/2021	STATE OF ODISHA RANU SETHI	AMULYA RATNA PANDA	// KHAJURIPADA /41 /2021
		VS	VS	()
29	BLAPL/0003332/2021	STATE OF ODISHA BHANUMATI SAHANI	AMULYA RATNA PANDA	// KHAJURIPADA /41 /2021
		VS	VS	()
30	BLAPL/0003333/2021	STATE OF ODISHA BISWANATH PRUSTY	AMULYA RATNA PANDA	// REMUNA /183 /2020
		VS	VS	()
31	BLAPL/0003334/2021	STATE OF ODISHA BABU @ BHABANI SANKAR BHANJA	SMRUTI RANJAN ROUT	// ANGUL SADAR PS /170 /2021
		VS	VS	()
32	BLAPL/0003335/2021	STATE OF ODISHA SHYAM BABU BIND	SITIKANT MISHRA	// SONEPUR /50 /2016
		VS	VS	()
33	BLAPL/0003336/2021	STATE OF ODISHA SADASIBA @ SADASIV MAHANANDA	PRAHALLADA SAHU	// PHIRINGIA /14 /2021
		VS	VS	()
34	BLAPL/0003337/2021	STATE OF ODISHA NIRAKARA BINDHANI	PRAHALLADA SAHU	// GOCHHAPADA /10 /2021
		VS	VS	()

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35	BLAPL/0003338/2021	STATE OF ODISHA SACHITANANDA NAYAK VS	SURYAKANTA DASMOHAPATRA VS	// / /0 ()
36	BLAPL/0003339/2021	STATE OF ODISHA BIJAYANANDA BEHERA VS	ASIT KU JENA VS	// MALKANGIRI /152 /2019 ()
37	BLAPL/0003340/2021	STATE OF ODISHA LIPU PRADHAN VS	BHARAT BHUSAN ROUSTRAY VS	// SAMAL /71 /2021 ()
38	BLAPL/0003341/2021	STATE OF ODISHA SUBASH PRADHAN VS	SOUBHAGYA KUMAR DASH VS	// PURUSHOTTAMPUR /99 /2012 ()
39	BLAPL/0003342/2021	STATE OF ODISHA MADHU @ SAMAIR PURTY VS	BIJAYA KUMAR ROUSTRAY VS	// / /0 ()
40	BLAPL/0003343/2021	STATE OF ODISHA PRAMOD KUDEI VS	MAHES DAS VS	// G.UNDYAGIRI /35 /2017 ()
41	BLAPL/0003344/2021	STATE OF ODISHA SANA @ GOBINDA NEGI VS	UDIT RANJAN JENA VS	// BOLANGIR TOWN /212 /2021 ()
42	BLAPL/0003345/2021	STATE OF ODISHA BUDHIA DAS VS	SOUBHAGYA KUMAR DASH VS	// PURUSHOTTAMPUR /26 /2021 ()
43	BLAPL/0003346/2021	STATE OF ODISHA SANTANU PODHA VS	JULU KHANSAMA VS	// KANTAMAL /40 /2020 ()
44	BLAPL/0003347/2021	STATE OF ODISHA SAKTI RANJAN MOHARANA VS	SATYA RANJAN MULIA VS	// MANGALA BAG /91 /2021 ()
45	BLAPL/0003348/2021	STATE OF ODISHA BANAMALI PRADHAN VS STATE OF ODISHA	BHARATI DASH VS	// CHANDANPUR /44 /2021 () //

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46	BLAPL/0003349/2021	PRASANTA KUMAR PAIKARAY VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BOLAGARH P.S. /218 /2020 0 //
47	CMP/0000263/2021	PARTHASARATHI DAS VS PRAVAKAR PARIDA	SUKANTA KUMAR NAYAK - 2 VS	// 0 //
48	CMP/0000264/2021	PARTHASARATHI DAS VS SK.GOLAM MADANI	SUKANTA KUMAR NAYAK - 2 VS	// 0 //
49	CMP/0000265/2021	ACHUTANANDA NAYAK VS MALATI NAYAK	CHANDRAKANTA NAYAK VS	// 0 //
50	CMP/0000266/2021	RANJIT MALIK VS PURUSOTTAM MALIK	DEBASIS TRIPATHY VS	// 0 //
51	CONTC/0002737/2021	AKSHAY KUMAR BEHERA VS PARMAR SAMIT PARSHOTTAM DAS, IPS	PRANAYA SAHOO VS	// 0 //
52	CONTC/0002738/2021	GAGAN CHANDRA DAS VS SURESH KUMAR BASTIA, IAS	ADV VS	// 0 //
53	CONTC/0002739/2021	SANGITA ROUT VS SATYABRATA SAHOO, IAS	ADV VS	// 0 //
54	CONTC/0002740/2021	RATIRANJAN PRADHAN VS DYUTI KRISHNA PATRA	ADV. VS	// 0 //
55	CONTC/0002741/2021	DRAUPADI JENA VS MITANJALI DASH,OAS	ADV. VS	// 0 //
56	CONTC/0002742/2021	TUSHAR RANJAN PANDA VS P.K.MOHAPATRA	G.P.DUTTA VS	// 0 //
57	CONTC/0002743/2021	BHARAT CHANDRA SAHU	PRAFULLA KUMAR MOHAPATRA	//

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		VS	VS	0
		BISHNUPADA SETHY, IAS		//
58	CONTC/0002744/2021	ASHOK KUMAR BEHERA	ADV	//
		VS	VS	0
		PRADIPTA KUMAR MOHAPATRA, IAS		//
59	CONTC/0002745/2021	RAMESH CHANDRA BEHERA	ADV.	//
		VS	VS	0
		SANJEEV CHOPRA, IAS		//
60	CONTC/0002746/2021	ARJUNA KUMAR MOHANTY	ADV.	//
		VS	VS	0
		PRADIPTA KUMAR MOHAPATRA, IAS		//
61	CONTC/0002747/2021	MURALIDHAR BEHERA	ADV	//
		VS	VS	0
		PRADIPTA KUMAR MOHAPATRA, IAS		//
62	CONTC/0002748/2021	SAROJINI MOHARANA@ MOHARATHY	ADV.	//
		VS	VS	0
		PRADIPTA KUMAR MOHAPATRA, IAS		//
63	CONTC/0002749/2021	SUDAM CHARAN SAHU	ADV	//
		VS	VS	0
		PRADIPTA KUMAR MOHAPATRA, IAS		//
64	CONTC/0002750/2021	HARI NAYAK	ADV	//
		VS	VS	0
		PRADIPTA KUMAR MOHAPATRA, IAS		//
65	CONTC/0002751/2021	BIJAYA MIHIRA OJHA	ADV.	//
		VS	VS	0
		PRADIPTA KUMAR MOHAPATRA, IAS		//
66	CONTC/0002752/2021	PRASANNA KUMAR PANDA	ADV	//
		VS	VS	0
		AMULYANANDA MOHANTY		//
67	CONTC/0002753/2021	HAREKRUSHNA BHUYAN	ADV.	//
		VS	VS	0
		ANU GARG, IAS		//
68	CONTC/0002754/2021	ABHAYA KUMAR DASH	ADV	//
		VS	VS	0

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69	CONTC/0002755/2021	SAMBIT SATAPATHY, OAS I (J.B) ABHAYA KUMAR DASH VS	ADV. VS	// // 0
70	CONTC/0002756/2021	SAMBIT SATAPATHY,O.A.S-I(J.B) BHIKARI CHARAN NAYAK VS	ADV VS	// // 0
71	CONTC/0002757/2021	RAMASIS HAZARA, OAS TRILOCHAN MOHAPATRA VS	ADV. VS	// // 0
72	CONTC/0002758/2021	RAMASIS HAZARA,OAS UGRASEN CHOUDHURY VS	ADV. VS	// // 0
73	CONTC/0002759/2021	SANJAYA KUMAR JHA SUBHASHREE SWAIN VS	ADV. VS	// // 0
74	CONTC/0002760/2021	PROF.RANJNISH JAIN AJAY KUMAR SWAIN VS	ADV. VS	// // 0
75	CONTC/0002761/2021	SACHIN RAMACHANDRA JADHAV,IAS ADWAITA PRASAD MALLIK VS	ADV. VS	// // 0
76	CONTC/0002762/2021	SACHIN RAMACHANDRA JADHAV,IAS BISWANATH BARIK VS	ADV. VS	// // 0
77	CONTC/0002763/2021	SUCHARU BALA NAKULA BISWAL VS	ADV. VS	// // 0
78	CONTC/0002764/2021	DURGA CHARAN DAS RAMESH CHANDRA DAS VS	BISWARANJAN SAHOO VS	// // 0
79	CONTC/0002765/2021	G.MATHI VATHANAN,IAS BADRI NARAYAN MOHAPATRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
		G.MATHI VATHANAN,IAS		//

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80	CONTC/0002766/2021	SRIDHAR SAHOO VS SATYABRATA SAHOO,IAS	ADV. VS	// ()
81	CONTC/0002767/2021	SUSANTA KUMAR PRADHAN VS PREM CHANDRA CHOUDHURY,IAS	ADV. VS	// ()
82	CONTC/0002768/2021	PRAKASH CHANDRA BISOI VS B.K.SHARMA,IPS	ADV. VS	// ()
83	CRLA/0000213/2021	SURESH KUMAR NAYAK @ SURESH NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GOSANINUAGAM /85 /2016 ()
84	CRLA/0000214/2021	SANKAR DAS VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BERHAMPUR SADAR /25 /2021 ()
85	CRLA/0000215/2021	NIHIMIYA @ NIMIYA SABAR VS STATE OF ODISHA	RAJIB RATH VS	MOHANA /107 /2020 ()
86	CRLMA/0000106/2021	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	PIPLI /175 /2017 ()
87	CRLMA/0000107/2021	TARINI CHARANA CHOUDHURY VS STATE OF ODISHA	R.C.SWAIN VS	PHULBANI TOWN /148 /2020 ()
88	CRLMC/0000903/2021	SABITA BARAJ VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// ()
89	CRLMC/0000904/2021	UMESH CHANDRA MALLA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// ()
90	CRLMC/0000905/2021	SARAT KUMAR ROUT VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// ()
91	CRLMC/0000906/2021	NRUPESH KUMAR NAYAK	RAMDAS ACHARY	LINGARAJ P.S. /12 /2014

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		VS	VS	()
		STATE OF ODISHA		//
92	CRLMC/0000907/2021	JUEL SENAPATI @ JAYAL SENAPATI	JUGALA KISHORE PANDA	KESINGA /257 /2019
		VS	VS	()
		STATE OF ORISSA		//
93	CRLMC/0000908/2021	CHANDIKA PRASAD MOHANTY	DEVASHIS PANDA	CUTTACK VIGILANCE /3 /2010
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
94	CRLMC/0000909/2021	SUBASH NAYAK	TANMAY MISHRA	CHAULIAGANJA /181 /2019
		VS	VS	()
		STATE OF ODISHA		//
95	CRLMC/0000910/2021	PRAMOD KUMAR KAR	SMRUTI RANJAN ROUT	SALIPUR /115 /2019
		VS	VS	()
		STATE OF ORISSA		//
96	CRLMC/0000911/2021	SANJEB SETHI	DEEPAK KU SAHOO	PATTAMUNDAI /1 /2016
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMC/0000912/2021	M/S. HOTEL DDAIN	AJAYA KUMAR PRADHAN	NAYAPALLI P.S. /61 /2018
		VS	VS	()
		STATE OF ORISSA		//
98	CRLMC/0000913/2021	K. CHANDRASEKHAR	AYUSMAN MAHANTA	LALBAG /78 /2021
		VS	VS	()
		STATE OF ODISHA		//
99	CRLMP/0000736/2021	GITANJALI NAYAK	S.P.DHAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
100	CRLMP/0000737/2021	ASHOK KAHALI	HARIHAR PANIGRAHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
101	CRLMP/0000738/2021	JUGASWAPNA PRIYADARSINI	SUSANTA KUMAR NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
102	CRLMP/0000739/2021	SASMITA SETHI	KRUSHNA CHANDRA DASH	/ /0
		VS	VS	()

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103	CRLMP/0000740/2021	STATE OF ODISHA NARAYAN CHANDRA BASANTIA VS	MANAS CHAND VS	// / /0 ()
104	CRLMP/0000741/2021	STATE OF ODISHA ALAK KUMAR MUKHOPADHAY VS	BYOMAKESH TRIPATHY VS	// / /0 ()
105	CRLMP/0000742/2021	STATE OF ODISHA DHIREN KUMAR RANA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
106	CRLMP/0000743/2021	STATE OF ODISHA SOUDAMINI MANGARAJ VS	BIPLAB P.B. BAHALI VS	// / /0 ()
107	CRLMP/0000744/2021	STATE OF ODISHA MAKAR JENA VS	DEEPAK KU SAHOO VS	// / /0 ()
108	CRLMP/0000745/2021	STATE OF ODISHA PRAVAKAR BEHERA VS	RANJIT MOHANTY VS	// / /0 ()
109	CRLMP/0000746/2021	STATE OF ODISHA SUCHITRA KUMAR SAHU VS	P.K.ROUT VS	// / /0 ()
110	CRLMP/0000747/2021	STATE OF ODISHA KSHETRAMOHAN SAHU VS	SUBRAT KUMAR DAS VS	// / /0 ()
111	CRLMP/0000748/2021	STATE OF ODISHA NARAYAN KUMAR NATH VS	BIRENDRA KUMAR NAYAK VS	// / /0 ()
112	CRLREV/0000178/2021	STATE OF ODISHA JUGAL KISHORE SAHU @ SANA VS	MANAS CHAND VS	// NARLA /8 /2017 ()
113	CRLREV/0000179/2021	STATE OF ODISHA NIROJA SAHOO VS STATE OF ODISHA	DEVASHIS PANDA VS	// / /0 () //

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114	LAA/0000021/2021	ANGUL SUKINDA RAILWAY LIMITED VS NATABAR DEHURY	SUSANTA KUMAR DASH VS	// 0 //
115	MACA/0000169/2021	CHAITANYA MAHANANDA VS BHIBUTI BHUSANA CHHOTARAY	PRADEEP KUMAR MISHRA VS	// 0 //
116	MACA/0000170/2021	GATI KRUSHNA PRADHAN VS M. JEELANI	PRADEEP KUMAR MISHRA VS	// 0 //
117	MACA/0000171/2021	THE MANAGER,M/S.BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. VS SANTILATA SATAPATHY	INSURANCE CO. LTD. VS	// 0 //
118	STREV/0000020/2021	STATE OF ODISHA VS M/S. UTKAL BUILDERS LTD.	STANDING COUNSEL (COMMERCIAL TAXES) VS	// 0 //
119	STREV/0000021/2021	STATE OF ODISHA VS M/S.DREAM MULTIPLE PROJECTS PVT.LTD	STANDING COUNSEL(COMMERCIAL TAXES) VS	// 0 //
120	TRP(C)/0000157/2021	NIRUPAMA DAS VS DUSHMANTA KUMAR DAS	PRAVAT KUMAR MOHANTY VS	// 0 //
121	TRP(C)/0000158/2021	BANDITA SINGH VS M/S. OM SHREE INFRATECH PVT. LTD.	BIBEKANANDA BHUYAN VS	// 0 //
122	TRP(C)/0000159/2021	RINKI PRIYADARSHINI VS JAGANNATH NAYAK	SOURA CHANDRA MOHAPATRA VS	// 0 //
123	TRPCRL/0000037/2021	NIRUPAMA DAS VS DUSHMANTA KUMAR DAS	PRAVAT KUMAR MOHANTY VS	//0 0 //
124	TRPCRL/0000038/2021	KAILASH CHANDRA SAHU VS STATE OF ODISHA	TRILOCHAN NANDA VS	BISSAMCUTTACK /74 /2016 0 //
125	WA/0000372/2021	DINABANDHU PATEL	ASHOK KUMAR MISHRA	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WA/0000373/2021	STATE OF ODISHA	SENIOR STANDING COUNSEL (S AND ME)	//
		VS	VS	0
		DHRUBA CHARAN DAS		//
127	WA/0000374/2021	STATE OF ORISSA	SENIOR STANDING COUNSEL(S AND ME)	//
		VS	VS	0
		PRABIR KUMAR ROUT		//
128	WA/0000375/2021	STATE OF ODISHA	SENIOR STANDING COUNSEL (S AND ME)	//
		VS	VS	0
		KANHU CHARAN SAHU		//
129	WA/0000376/2021	ODISHA STATE CIVIL SUPPLIES CORPORATION	SAMIR KEDAR MISHRA	//
		VS	VS	0
		GOURI BARIK		//
130	WA/0000377/2021	ODISHA STATE CIVIL SUPPLIES CORPORATION	SAMIR KEDAR MISHRA	//
		VS	VS	0
		PREMALATA MALLICK		//
131	WA/0000378/2021	STATE OF ODISHA	SENIOR STANDING COUNSEL (S AND ME)	//
		VS	VS	0
		SAMIR RANJAN DAS		//
132	WA/0000379/2021	BINOD BIHARI MOHAPATRA	CHANDRAKANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0015082/2021	BALADEV BHOI	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0015083/2021	BALAKRUSHNA MEHER	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0015084/2021	TIKESWAR MALLIK	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0015085/2021	LINGARAJ PRADHAN	KUNAL KUMAR SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
137	WP(C)/0015086/2021	STATE OF ODISHA BISWANATH SAMAL VS	KAUSHIK SWAIN VS	// // 0
138	WP(C)/0015087/2021	STATE OF ODISHA DILESWAR MEHER VS	KAUSHIK SWAIN VS	// // 0
139	WP(C)/0015088/2021	STATE OF ODISHA GIRIJA SHANKAR BHOI VS	KAUSHIK SWAIN VS	// // 0
140	WP(C)/0015089/2021	STATE OF ODISHA BIBEKANANDA NAIK VS	KAUSHIK SWAIN VS	// // 0
141	WP(C)/0015090/2021	STATE OF ODISHA ANANTA NAG VS	KAUSHIK SWAIN VS	// // 0
142	WP(C)/0015091/2021	STATE OF ODISHA JAYANTA KUMAR PUJARI VS	KAUSHIK SWAIN VS	// // 0
143	WP(C)/0015092/2021	STATE OF ODISHA BALARAM BARIHA VS	KAUSHIK SWAIN VS	// // 0
144	WP(C)/0015093/2021	STATE OF ODISHA DR.SOUMYA SUCHARITA VS	SIDDHARTH PRASAD MISHRA VS	// // 0
145	WP(C)/0015094/2021	STATE OF ODISHA SOVANA DASH VS	KAUSHIK SWAIN VS	// // 0
146	WP(C)/0015095/2021	STATE OF ODISHA MAHENDRA BEHERA VS	KAUSHIK SWAIN VS	// // 0
147	WP(C)/0015096/2021	STATE OF ODISHA BALARAM SAHU VS STATE OF ODISHA	KAUSHIK SWAIN VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0015097/2021	TIKESWAR PRADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
149	WP(C)/0015098/2021	UMAKANTA BHOI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
150	WP(C)/0015099/2021	AMIT KUMAR BHUYAN VS STATE OF ODISHA	SUMANTA KUMAR NAYAK VS	// 0 //
151	WP(C)/0015100/2021	CHAITANYA PADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
152	WP(C)/0015101/2021	SARAT KUMAR SAHOO VS STATE OF ODISHA	ANUP KUMAR PATNAIK VS	// 0 //
153	WP(C)/0015102/2021	NABAGANDHI TANDIA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
154	WP(C)/0015103/2021	BHAGIRATHI KHAMURAI VS STATE OF ODISHA	SUMANTA KUMAR NAYAK VS	// 0 //
155	WP(C)/0015104/2021	SRADHA NANDA PATTANAIK VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
156	WP(C)/0015105/2021	BIBHUTI NANDA VS COMMNR. CUM SECY., HOUSING AND URBAN DEVELOPMENT DEPT	SUMANTA KUMAR NAYAK VS	// 0 //
157	WP(C)/0015106/2021	MANORANJAN PRADHAN VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
158	WP(C)/0015107/2021	BHIMASHEN NAYAK VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
159	WP(C)/0015108/2021	NARASINGHA TAKRI	SANTOSH KUMAR DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0015109/2021	SAMIR KUMAR DAS	PRATIK DASH	//
		VS	VS	0
		UNION OF INDIA		//
161	WP(C)/0015110/2021	DEBABRATA PANI	SASWAT DAS	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0015111/2021	BIJU PATTANAİK INSTITUTE OF TECHNOLOGY AND MANAGEMENT STUDIES	BISWAMITRA SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0015112/2021	SURENDRA KUMAR PARIDA	DEBASIS MISHRA	//
		VS	VS	0
		THE CHIEF G.M., R.B.I		//
164	WP(C)/0015113/2021	MAA SAMALESWARI TRANSPORT AND MULTIPURPOSE COOPERATIVE SOCIETY LTD.	TRINAKRANANDA PRANAI	//
		VS	VS	0
		THE CHAIRMAN CUM MD, MCL		//
165	WP(C)/0015114/2021	RASHMI RANJAN NARENDRA	SASWAT DAS	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0015115/2021	STATE OF ODISHA	ADDL.GOV.T. ADVOCATE	//
		VS	VS	0
		DR.SUDHA SETHY		//
167	WP(C)/0015116/2021	ARJUNA PATRA	SIDHARTH PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0015117/2021	SARAT KUMAR BOHIDAR	SIDHARTH PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0015118/2021	MAHADEV PRASAD JENA	SUMANTA KUMAR NAYAK	//
		VS	VS	0
		DIRECTOR MUNICIPAL ADMINISTRATOR H AND UD DEPT.		//
170	WP(C)/0015119/2021	SIKHARA SAMAL	BIBEKANANDA BHUYAN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0015120/2021	STATE OF ODISHA BANAMBAR NAYAK VS	DILLIP KUMAR MOHAPATRA VS	// // 0
172	WP(C)/0015121/2021	STATE OF ODISHA DIPAK KUMAR HOTA VS	DURGESH NARAYAN RATH VS	// // 0
173	WP(C)/0015122/2021	STATE OF ODISHA BHAKTILATA MOHAPATRA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
174	WP(C)/0015123/2021	STATE OF ODISHA KRUPASINDHU BALABANTARAY VS	SASWATI MOHAPATRA VS	// // 0
175	WP(C)/0015124/2021	STATE OF ODISHA SATYANARAYAN MISHRA VS	DURGESH NARAYAN RATH VS	// // 0
176	WP(C)/0015125/2021	STATE OF ORISSA VEDAGARVA INSTITUTE OF NURSING SCIENC VS	PRABHU PRASANNA BEHERA VS	// // 0
177	WP(C)/0015126/2021	STATE OF ODISHA STATE OF ODISHA VS CHATRUBHUJ PRADHAN	ADDL.GOV.T.ADVOCATE VS	// // 0 //
178	WP(C)/0015127/2021	SARBESWAR PALLAI VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// // 0 //
179	WP(C)/0015128/2021	RAJKUMAR KISHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // 0 //
180	WP(C)/0015129/2021	PRADEEP KUMAR DALABEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // 0 //
181	WP(C)/0015130/2021	RAMANI RANJAN MAJHI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0015131/2021	RANJIT KUMAR ROUT VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
183	WP(C)/0015132/2021	RABINDRA PRASAD RATH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
184	WP(C)/0015133/2021	PREMALATA NAYAK VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
185	WP(C)/0015134/2021	PRAMOD KUMAR NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
186	WP(C)/0015135/2021	BHAGYASHREE PANDA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
187	WP(C)/0015136/2021	LAXMIKANTA TRIPATHY VS STATE OF ODISHA	S.P.DHAL VS	// 0 //
188	WP(C)/0015137/2021	MADHAB CHANDRA BEHERA VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
189	WP(C)/0015138/2021	MANAS SINGH VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	// 0 //
190	WP(C)/0015139/2021	SISIRA KUMAR SWAIN VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	// 0 //
191	WP(C)/0015140/2021	SUBHASIS MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	// 0 //
192	WP(C)/0015141/2021	SANJIT KUMAR ORAM VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
193	WP(C)/0015142/2021	PARAMESWAR SAHU	PRASANTA KUMAR JENA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
194	WP(C)/0015143/2021	STATE OF ODISHA KUDIRAM GANGEI	AMIT PRASAD BOSE	//
		VS	VS	0
195	WP(C)/0015144/2021	SUB-COLLECTOR, BALASORE PARAMESWAR SAHU	PRASANTA KUMAR JENA	//
		VS	VS	0
196	WP(C)/0015145/2021	STATE OF ODISHA KANCHAN NAIK@ BIHARA	NIRANJAN PRASAD PATRA	//
		VS	VS	0
197	WP(C)/0015146/2021	COMMNR., C AND S, BOARD OF REVENUE PRAFULLA KUMAR BHOI	BASUDEV BARIK	//
		VS	VS	0
198	WP(C)/0015147/2021	STATE OF ODISHA CHHAGAN BAI SAHU	LAXMI PRASAD DWIVEDY	//
		VS	VS	0
199	WP(C)/0015148/2021	COLLECTOR, NUAPADA RIAAAN CONSULTANCY	DURGA PRASAD NANDA	//
		VS	VS	0
200	WP(C)/0015149/2021	STATE OF ODISHA SUSANTA KUMAR SAHOO	KAILASH CHANDRA SAHOO	//
		VS	VS	0
201	WP(C)/0015150/2021	BM, FEDERAL BANK, CHANDRASEKHARPUR BRANCH SANTANU KUMAR SAHOO	KALI PRASANNA MISHRA	//
		VS	VS	0
202	WP(C)/0015151/2021	STATE OF ODISHA JITENDRA SWAIN	CHANDAN MISHRA	//
		VS	VS	0
203	WP(C)/0015152/2021	R.T.O., CUTTACK DINABANDHU DAS	CHANDAN MISHRA	//
		VS	VS	0
204	WP(C)/0015153/2021	R.T.O., KENDRAPARA RAJAPRIYA SINGH	CHANDAN MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0015154/2021	R.T.O., CUTTACK DIBAKAR TRIPATHY VS STATE OF ODISHA	LAXMI KANTA MOHANTY VS	// // 0 //
206	WP(C)/0015155/2021	RANJITA NANDA VS TAHASILDAR, BHUBAN	KARUNAKAR JENA VS	// 0 //
207	WP(C)/0015156/2021	SURENDRA DALAI VS THE COLLECTOR, BALASORE	RAMDAS ACHARY VS	// 0 //
208	WP(C)/0015157/2021	SARDA MINES PRIVATE LIMITED VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// 0 //
209	WP(C)/0015158/2021	MADHUSUDAN PATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
210	WP(C)/0015159/2021	DHANANJAY NAYAK VS STATE OF ODISHA	KRUSHNA CH. DASH VS	// 0 //
211	WP(C)/0015160/2021	JAMBESWAR JENA VS STATE OF ODISHA	MANAS CHAND VS	// 0 //
212	WP(C)/0015161/2021	SUSHIL KUMAR BHOI VS STATE OF ODISHA	AMITABH PRADHAN VS	// 0 //
213	WP(C)/0015162/2021	KANDARP MEHER VS STATE OF ODISHA	AMITABH PRADHAN VS	// 0 //
214	WP(C)/0015163/2021	SANJULATA NAIK VS STATE OF ODISHA	NEPOLEON SAHANI VS	// 0 //
215	WP(C)/0015164/2021	RAGHUNATH ACHARYA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0015165/2021	SUDHIR KUMAR SWAIN VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
217	WP(C)/0015166/2021	PUSPALATA MOHANTY VS STATE OF ODISHA	SURYA NARAYAN BISWAL VS	// 0 //
218	WP(C)/0015167/2021	DURGAMADHABA SAHOO VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
219	WP(C)/0015168/2021	JAGADA NANDA BISWAL VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	// 0 //
220	WP(C)/0015169/2021	LOKANATH DASH VS STATE OF ODISHA	MANAS PATI VS	// 0 //
221	WP(C)/0015170/2021	BIRENDRA KUMAR DHAR VS STATE OF ODISHA	MANAS PATI VS	// 0 //
222	WP(C)/0015171/2021	BAJINATH KISKU VS STATE OF ODISHA	MANAS PATI VS	// 0 //
223	WP(C)/0015172/2021	SUDHA RANJAN BEHERA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
224	WP(C)/0015173/2021	JAYA SINGH PUTA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
225	WP(C)/0015174/2021	LAXMI KANTA DAS VS STATE OF ODISHA	MANAS PATI VS	// 0 //
226	WP(C)/0015175/2021	SRIKANTA KUMAR BEHERA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
227	WP(C)/0015176/2021	PRAVAT KUMAR SAHOO	MANAS PATI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0015177/2021	RAJENDRA NARAYAN ROUTRAY	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0015178/2021	ESWARI NAYAK	RAMA KRISHNA BISOI	//
		VS	VS	0
		SECY. TO GOVT., HEALTH AND F.W. DEPT., ODISHA		//
230	WP(C)/0015179/2021	KRUSHNA DALAI	SANTOSH KUMAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0015180/2021	ANJAN KUMAR MARTHA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0015181/2021	ABANI RANJAN MAHAPATRA	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		PIO, OFFICE OF THE C.D.M. AND P.H.O.		//
233	WP(C)/0015182/2021	BISWANATH SAHU	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0015183/2021	INDRAMANI BEHERA	ALOK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0015184/2021	M/S UTKAL UDYOG	TUSHAR KANTI SATAPATHY	//
		VS	VS	0
		COMMISSIONER CT AND GST		//
236	WP(C)/0015185/2021	ODISHA GRAMYA BANK, KUAKHIA BRANCH AUROVINDA MOHANTY		//
		VS	VS	0
		THE PRINCIPAL CUM DDO, UPENDRANATH SARADA COLLEGE, MUGAPAL		//
237	WP(C)/0015186/2021	CHANDRA SEKHAR GOUDA	SANTOSH KUMAR MAHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0015187/2021	M/S UTKAL UDYOG	TUSHAR KANTI SATAPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0015188/2021	COMMISSIONER CT AND GST ODISHA GRAMYA BANK, KUAKHIA BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
240	WP(C)/0015189/2021	THE COMMNR.CUM.SECY., S AND ME DEPT., CHANDANA PAL	AUROVINDA MOHANTY	//
		VS	VS	0
241	WP(C)/0015190/2021	STATE OF ODISHA M/S UTKAL UDYOG	TUSHAR KANTI SATAPATHY	//
		VS	VS	0
242	WP(C)/0015191/2021	COMMISSIONER CT AND GST BISWA BHUSAN JAGDALA	DEBARAJ MOHANTY	//
		VS	VS	0
243	WP(C)/0015192/2021	STATE OF ODISHA PADMABATI SAHOO	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
244	WP(C)/0015193/2021	STATE OF ODISHA SUCHITRA KUMAR SAHU	P.K.ROUT	//
		VS	VS	0
245	WP(C)/0015194/2021	STATE OF ODISHA HADI BANDHU CHOUDHURY	SUBASH CHANDRA ACHARYA	//
		VS	VS	0
246	WP(C)/0015195/2021	STATE OF ODISHA MANAS RANJAN SAHOO	SUJATA JENA	//
		VS	VS	0
247	WP(C)/0015196/2021	AO, UNION BANK OF INDIA SUSHIL CHANDRA	JIBARDHAN MENDLI	//
		VS	VS	0
248	WP(C)/0015197/2021	STATE OF ODISHA SNEHALATA PRADHAN	K.K.SWAIN	//
		VS	VS	0
249	WP(C)/0015198/2021	STATE OF ODISHA KUDIRAM GANGEI	AMIT PRASAD BOSE	//
		VS	VS	0
		SUB COLLECTOR, BALASORE		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0015199/2021	SUKUNAL LAGURI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
251	WP(C)/0015200/2021	PARIKHITA SAHOO VS THE POST MASTER, KABIRPUR POST OFFICE	PRAFULLA KUMAR MALLICK VS	// 0 //
252	WP(C)/0015201/2021	SANJAYA KUMAR BOITA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
253	WP(C)/0015202/2021	GOURAB SANKAR PARIHARI VS STATE OF ODISHA	RAMA KRISHNA NAIK VS	// 0 //
254	WP(C)/0015203/2021	RANJAN KUMAR BISWAL VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
255	WP(C)/0015204/2021	DILESWAR DEB VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
256	WP(C)/0015205/2021	HARAPRIYA SAIBABU VS TAHASILDAR, NILGIRI	PRASANTA KUMAR MOHANTY 2 VS	// 0 //
257	WP(C)/0015206/2021	RAJANI NAIK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
258	WP(C)/0015207/2021	SUDARSAN MOHANTY VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
259	WP(C)/0015208/2021	PUSPA PRADHAN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
260	WP(C)/0015209/2021	ARUNA KUMAR BISWAL VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
261	WP(C)/0015210/2021	DAGRES BAG	BIJAYA KUMAR BEHERA 1	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0015211/2021	DAMBARUDHARA BISWAL	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0015212/2021	RATNAKAR BEHERA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0015213/2021	MOHAN CHANDRA MAHANT	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0015214/2021	TANKADHAR BISWAL	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0015215/2021	HAREKRISHNA NAYAK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0015216/2021	BANITA SWAIN @ PATTANAİK	B.B.CHAMPATIRAY	//
		VS	VS	0
		THE AUTHORIZED OFFICER, INDIAN OVERSEAS BANK		//
268	WP(C)/0015217/2021	SMC OF BRAHMAN ALANDIA PRIMARY SCHOOL	SAMEER KUMAR DAS SMBR KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0015218/2021	RANAJIT PATTNAİK	ASIT KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0015219/2021	SOUMYENDRA KUMAR DAS	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0015220/2021	ASIT BARAN PAL	PRASANNA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0015221/2021	SWAPNA KUMAR TRIPATHY	NIRANJAN PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0015222/2021	STATE OF ODISHA TAMAL SAHU VS	PITAMBAR PANDA VS	// // 0
274	WP(C)/0015223/2021	STATE OF ODISHA SUKADEBA SARAN SINGH VS	DEBASIS TRIPATHY VS	// // 0
275	WP(C)/0015224/2021	STATE OF ORISSA KUSHA SAHOO VS	SRIKANTA MAHUNTA VS	// // 0
276	WP(C)/0015225/2021	STATE OF ODISHA PARBATI MAJHI VS	PRASANTA KUMAR BARIK VS	// // 0
277	WP(C)/0015226/2021	BAGAN SINGH GURU CHARAN SWAIN VS	SRIKANTA MAHUNTA VS	// // 0
278	WP(C)/0015227/2021	STATE OF ODISHA MD.AZAD AHMAD VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
279	WP(C)/0015228/2021	STATE OF ODISHA DUSMANTA PATRA VS	KAUSHIK SWAIN VS	// // 0
280	WP(C)/0015229/2021	STATE OF ODISHA BHAGABAN JENA VS	SATYAJIT SAMAL VS	// // 0
281	WP(C)/0015230/2021	STATE OF ODISHA DHARANIDHAR SAHOO VS	KAUSHIK SWAIN VS	// // 0
282	WP(C)/0015231/2021	STATE OF ODISHA PURNA CHANDRA SAHOO VS	SATYAJIT SAMAL VS	// // 0
283	WP(C)/0015232/2021	STATE OF ODISHA BHIMASEN SETHY VS STATE OF ODISHA	KAUSHIK SWAIN VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0015233/2021	MANOJ KUMAR RAY VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
285	WP(C)/0015234/2021	SUNANDA PRADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
286	WP(C)/0015235/2021	M/S. SRINIVAS DRILLERS VS UNION OF INDIA	KAJAL SAHOO VS	// 0 //
287	WP(C)/0015236/2021	SATYANARAYAN MAHAPATRA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
288	WP(C)/0015237/2021	KUBER MOHANTY VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
289	WP(C)/0015238/2021	SARBESWAR SWAIN VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
290	WP(C)/0015239/2021	NIRANJAN SAMAL VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
291	WP(C)/0015240/2021	SAMAI GAGARAI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
292	WP(C)/0015241/2021	RADHA KRUSHNA SAMAL VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
293	WP(C)/0015242/2021	HIMANSHU SEKHAR SAHOO VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
294	WP(C)/0015243/2021	PUSPALATA SWAIN VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
295	WP(C)/0015244/2021	BAURI BANDHU MOHANTY	KAUSHIK SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0015245/2021	SIDHESWAR SAHOO	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0015246/2021	RAMESH CHANDRA PRADHAN	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0015247/2021	KALI CHARANA GOUDA	JYOTI RANJAN KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0015248/2021	SAILENDRANATH POI	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0015249/2021	PRATAP CHANDRA MAHAPATRA	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0015250/2021	PRAVAT KUMAR SUTAR	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0015251/2021	BHIKARI CHARAN PANDA	S.PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0015252/2021	GANGADHAR SAHU	S.PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0015253/2021	SAROJINI MOHANTY	S.PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0015254/2021	TILOTTAMA MOHAPATRA	S.PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0015255/2021	SARBESWAR SWAIN	S.PATTANAIAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0015256/2021	STATE OF ODISHA BIPIN BIHARI SENAPATI VS	S.PATTANAİK VS	// // ()
308	ABLAPL/0005473/2021	STATE OF ODISHA PANJU KHAN VS	BISWARANJAN DALAI VS	// CUTTACK SADAR /319 /2017 J.M.F.C.,CUTTACK(RURAL)(Cuttack)
309	ABLAPL/0005474/2021	STATE OF ODISHA ALOK MOHAPATRA VS	BISWARANJAN DALAI VS	GR/0001503/2017 PARADEEP LOCK /97 /2021 J.M.F.C.,KUJANG(Jagatsinghapur *)
310	ABLAPL/0005475/2021	STATE OF ODISHA UMESH CHANDRA MALLICK VS	BISWARANJAN DALAI VS	GR/0000384/2021 NIALI /111 /2020 JMFC,NIALI(Cuttack)
311	ABLAPL/0005476/2021	STATE OF ODISHA TINA @ SUSANT KUMAR BISWAL VS	PRADEEP KUMAR PANDA VS	GR/0000102/2020 PURI SADAR /72 /2021 S.D.J.M.,PURI(Puri)
312	ABLAPL/0005477/2021	STATE OF ODISHA SUNAKAR SETHY VS	CHEERA RANJAN SATPATHY VS	GR/0000635/2021 SALIPUR /71 /2021 J.M.F.C.,SALIPUR(Cuttack)
313	ABLAPL/0005478/2021	STATE OF ODISHA BIJAYA KUMAR SWAIN VS	MANORANJAN ACHARYA VS	GR/0000231/2021 ASKA /226 /2021 J.M.F.C.,ASKA(Ganjam)
314	ABLAPL/0005479/2021	STATE OF ODISHA SANKARA RAUTA VS	GOPAL KRISHNA NAYAK VS	GR/0000404/2021 GANGAPUR (ASKA) /140 /2021 J.M.F.C.,ASKA(Ganjam)
315	ABLAPL/0005480/2021	STATE OF ODISHA KALPATARU BAL VS	MANOJ KUMAR MALLICK VS	GR/0000396/2021 RAJNAGAR /154 /2021 J.M.F.C., RAJNAGAR(Kendrapara *)
316	ABLAPL/0005481/2021	STATE OF ODISHA BAPI DAS VS	G.C.ROUT VS	GR/0000183/2021 MADHUPATNA /92 /2021 J.M.F.C.,CUTTACK SADAR(Cuttack)
317	ABLAPL/0005482/2021	STATE OF ODISHA NARENDRA SINGH VS STATE OF ODISHA	G.C.ROUT VS	GR/0000542/2021 MALGODOWN /67 /2021 J.M.F.C.,CUTTACK SADAR(Cuttack) GR/0000353/2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	ABLAPL/0005483/2021	BABURAM SAHOO VS STATE OF ODISHA	SARADA PRASAD DASH VS	ASTARANGA /136 /2020 ADDL.SESIONS JUDGE,NIMPARA(Puri) Spl/0000078/2020
319	ABLAPL/0005484/2021	SIKAN TAMSOY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	NIHALPRASAD /42 /2020 JMFC, GONDIA(Dhenkanal) GR/0000127/2020
320	ABLAPL/0005485/2021	RAMESH CHANDRA BARAD VS STATE OF ODISHA	JAYADEBA BEHERA VS	NAYAGARH SADAR /42 /2020 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh *) GR/0000170/2020
321	ABLAPL/0005486/2021	JITU BARIK VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	UDALA /114 /2021 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayurbhanj) CT/0000335/2021
322	ABLAPL/0005487/2021	SANYASI MAHARANA VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	CAPITAL P.S. /434 /2020 S.D.J.M.,BHUBANESWAR(Khordha *) CT/0004758/2020
323	ABLAPL/0005488/2021	SAUMYA RANJAN JAGADEV @ SUJIT VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	KHURDA P.S. /84 /2021 S.D.J.M.,KHURDA(Khordha *) GR/0000215/2021
324	ABLAPL/0005489/2021	SUDARSHAN ROUT VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	CHANDABALI /45 /2021 J.M.F.C,CHANDABALI(Bhadrak *) GR/0000118/2021
325	ABLAPL/0005490/2021	NIRMALA BRAMHACHARI VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	KENDRAPARA /72 /2021 SPECIAL JUDGE,KENDRAPARA(Kendrapara *) GR/0000037/2021
326	ABLAPL/0005491/2021	BHIKARI CHARAN SAHU VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	NAYAPALLI P.S. /124 /2021 S.D.J.M.,BHUBANESWAR(Khordha *) CT/0001350/2021
327	ABLAPL/0005492/2021	TULU @ UDYANATH JENA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /59 /2021 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh *) GR/0000218/2021
328	ABLAPL/0005493/2021	SANATAN DAS VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	MANGALPUR /198 /2021 SPL.JUDGE,JAJPUR(Jajapur *) Spl/0000346/2021
329	ABLAPL/0005494/2021	GOURANGA BEHERA @ GOURA	DIBYA JYOTI SAHOO	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	S.D.J.M.,BHADRAK(Bhadrak *)
330	ABLAPL/0005495/2021	STATE OF ODISHA UTKAL BEHERA @ SUKUTA	DIBYA JYOTI SAHOO	2(A)CC/0000145/2021 / /0
		VS	VS	PRINCIPAL MAGISTRATE,JUV.JUSTICE BOARD,BHADRAK(Bhadrak *)
331	ABLAPL/0005496/2021	STATE OF ODISHA DEEPAK @ DIPAK MALIK	DIBYA JYOTI SAHOO	2(A)CC/0000043/2021 TIHIDI /21 /2021
		VS	VS	S.D.J.M.,BHADRAK(Bhadrak *)
332	ABLAPL/0005497/2021	STATE OF ODISHA UMASHANKAR PATI	DIBYA JYOTI SAHOO	GR/0000165/2021 KENDRAPARA SADAR /221 /2020
		VS	VS	S.D.J.M.,KENDRAPARA(Kendrapara *)
333	ABLAPL/0005498/2021	STATE OF ODISHA JILU DAS @ BISWAJIT DAS	PUSPAMITRA MOHAPATRA	GR/0001336/2020 PARADEEP LOCK /107 /2021
		VS	VS	J.M.F.C.,KUJANG(Jagatsinghapur *)
334	ABLAPL/0005499/2021	STATE OF ODISHA MANORANJAN PARIDA	DEEPAK KU SAHOO	GR/0000431/2021 PATKURA /116 /2021
		VS	VS	()
335	ABLAPL/0005500/2021	STATE OF ODISHA BIPLABA KUMAR SAHOO@BAPI@BIPLABA SAHOO	SMRUTISHORE SWAIN	// PARJANG /165 /2019
		VS	VS	()
336	ABLAPL/0005501/2021	STATE OF ODISHA DUSMANTA KUMAR BALIARSINGH	JAYADEBA BEHERA	// RANPUR /62 /2021
		VS	VS	()
337	ABLAPL/0005502/2021	STATE OF ODISHA SANGEETA BEHERA	ANIRUDHA DAS	// PAPADAHANDI /56 /2021
		VS	VS	()
338	ABLAPL/0005503/2021	STATE OF ODISHA BRAHMANANDA SAHOO	AMIT KUMAR NATH	// PURUNAKOTE /64 /2020
		VS	VS	()
339	ABLAPL/0005504/2021	STATE OF ODISHA TAPA@TOPA@ PURUSOTTAM BHUTIA	SMRUTI RANJAN ROUT	// ANGUL SADAR PS /183 /2021
		VS	VS	()
340	ABLAPL/0005505/2021	STATE OF ODISHA DILU NAYAK	RANJAN KUMAR NAYAK	// CAPITAL P.S. /234 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	ABLAPL/0005506/2021	STATE OF ODISHA SUBRAT MISHRA VS	RANJAN KUMAR NAYAK VS	// CAPITAL P.S. /251 /2021 ()
342	ABLAPL/0005507/2021	STATE OF ODISHA KABITA NAYAK VS	RANJAN KUMAR NAYAK VS	// CAPITAL P.S. /234 /2021 ()
343	ABLAPL/0005508/2021	STATE OF ODISHA RAMACHANDRA PRADHAN VS	SANTOSH KUMAR MAHANTY VS	// / /0 ()
344	ABLAPL/0005509/2021	STATE OF ODISHA PRAMOD KUMAR PARIDA VS	DEBARAJ MOHANTY VS	// CHANDRASEKHARPUR /61 /2021 ()
345	ABLAPL/0005510/2021	STATE OF ODISHA UDHABA SAHOO @ UDHABA CHARAN SAHO VS	ORASANTA KUMAR SAHOO VS	// KAMAKHYANAGAR /132 /2021 ()
346	ABLAPL/0005511/2021	STATE OF ODISHA RAJENDRA KUMAR CHOUDHURY VS	DIPTI RANJAN BHOKTA VS	// / /0 ()
347	ABLAPL/0005512/2021	STATE OF ODISHA RAMU HARIJAN VS	ANIRUDHA DAS VS	// NABARANGAPUR TOWN /169 /2021 ()
348	ABLAPL/0005513/2021	STATE OF ODISHA LAXMI NARAYAN PAIKARAY VS	AMULYA RATNA PANDA VS	// KABISURYANAGAR (KODALA) /133 /2021 ()
349	ABLAPL/0005514/2021	STATE OF ODISHA JITUN @ JITEN KUMAR MALIK VS	RAMESH CHANDRA OJHA VS	// BARI /126 /2018 ()
350	ABLAPL/0005515/2021	STATE OF ODISHA UMESH MISHRA VS	ANIRUDHA DAS VS	// KODINGA /69 /2021 ()
351	ABLAPL/0005516/2021	STATE OF ODISHA ANIL@ANIL DHIR VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	// CHHENDIPADA /194 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	ABLAPL/0005517/2021	PRASHANT KUMAR PANIGRAHY @ PRASANT KUMAR PANIGRAHY VS STATE OF ODISHA	DEBAPATI MOHANTY VS	BADAGODA P.S. /106 /2021 () //
353	ABLAPL/0005518/2021	BENU DHAR NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	RAJKANIKA /122 /2021 () //
354	ABLAPL/0005519/2021	GOUTAM DEHURY VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	DEOGARH /103 /2021 () //
355	ABLAPL/0005520/2021	NIHARIKA SAMAL VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	BHADRAK RURAL /189 /2021 () //
356	ABLAPL/0005521/2021	BICHITRA SWAIN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /210 /2020 () //
357	ABLAPL/0005522/2021	TIRATH SINGH THAKUR VS STATE OF ODISHA	SUSHANTA KU JOSHI VS	KANTABANJI /69 /2021 () //
358	ABLAPL/0005523/2021	JULI @ AMITAV @ AMITANSU SAMANTARAY VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	SINGHADWAR PS /5 /2020 () //
359	ABLAPL/0005524/2021	RASMI RANJAN SHASAMAL VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	KHURDA P.S. /124 /2021 () //
360	ABLAPL/0005525/2021	SUDAM SAHOO VS STATE OF ODISHA	GYANA RANJAN MOHANTY VS	MAHILA P.S.(BBSR) /43 /2021 () //
361	ABLAPL/0005526/2021	RITA JEE VS STATE OF ODISHA	RADHIKA RANJAN BHATTACHARYA VS	JAJPUR TOWN /112 /2021 () //
362	ABLAPL/0005527/2021	UMAKANTA ROUT VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	KANIHA /39 /2021 () //
363	ABLAPL/0005528/2021	SRIKANTA NAIK	BHARAT BHUSAN ROU TRAY	KANIHA /89 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0005529/2021	SUBHRANSU RANJAN SAMAL	RONTI GHOSH	COLLIERY /150 /2021
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0005530/2021	DEBRAJ MOHANTY @ JAPU	BIBHU PRASAD DAS	NAYAPALLI P.S. /145 /2021
		VS	VS	()
		STATE OF ODISHA		//
366	WPC(OA)/0003186/2018	ASHOK KUMAR SITHA	M/S. KRISHNA CHANDRA SAHU, R.DAS, D.K.MAHALIK /	
		VS	VS	()
		STATE OF ODISHA		//
367	WPC(OAC)/0001380/2013	JAGANNATH AICH	M/S SASWATI MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
368	WPC(OAC)/0003116/2018	CHATURBHUJA RAUL	M/S. DHULIRAM PATTANAYAK, L.K.PATTANAYAK, N/BISWAL, L.PATTANAYAK	
		VS	VS	()
		STATE OF ODISHA		//
369	WPC(OAC)/0003141/2018	STHITI PRAGNYA BEHERA	M/S. JYOTI PATNAIK, A.C.DAS, R.K.SAHU	//
		VS	VS	()
		STATE OF ODISHA		//
370	WPC(OAC)/0003146/2018	BHRAMARBAR MAHANTA	M/S. ASHUTOSH MOHANTA, S.ROY	//
		VS	VS	()
		STATE OF ODISHA		//
371	WPC(OAC)/0003183/2018	BASUDEBA PADHY	M/S. K.K.SWAIN, B.JENA, P.K.MOHANTY, U.CHHOTRAY, P.K.MOHAPATRA	
		VS	VS	()
		STATE OF ODISHA		//
372	WPC(OAC)/0003185/2018	GANESH MUNDA	M/S. BHARAT JALLI, A.K.PARIDA, R.K.PATTNAIK, L.C.BEHERA	
		VS	VS	()
		STATE OF ODISHA		//
373	CONTC(CP)/0000163/2019	KISHORE KUMAR PARIDA	M/S. PRADEEP KUMAR MAHAPATRA, A.N.HOTA	//
		VS	VS	()
		SURESH CHANDRA MOHAPATRA, PRINCIPAL SECRETARY		//
374	ARBP(ICA)/0000001/2021	GMR KAMALANGA ENERGY LTD.	PAMI RATHO	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		SEPCO ELECTRIC CONSTRUCTION CORPORATION		//

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MISC CASES FILED on :22/04/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2021 ARBP(ICA)/1/2021	GMR KAMALANGA ENERGY LTD.-MP	PAMI RATHO
2	10/2021 WPC(OAPC)/244/2017	BISWARANJAN DASH-MP	PRITAM KUMAR MOHANTY
3	23/2021 CRLLP/76/2019	STATE OF ODISHA-MP	ADDL.GOVERNMENT ADVOCATE
4	33/2021 WPCRL/59/2021	SUDAM CHARANA SAHU-MP	PRASANTA KISHORE RAY
5	44/2021 LAA/21/2021	ANGUL SUKINDA RAILWAY LIMITED-MP	SUSANTA KUMAR DASH
6	45/2021 LAA/21/2021	ANGUL SUKINDA RAILWAY LIMITED-MP	SUSANTA KUMAR DASH
7	46/2021 LAA/21/2021	ANGUL SUKINDA RAILWAY LIMITED-MP	SUSANTA KUMAR DASH
8	47/2021 LAA/21/2021	ANGUL SUKINDA RAILWAY LIMITED-MP	SUSANTA KUMAR DASH
9	48/2021 LAA/21/2021	ANGUL SUKINDA RAILWAY LIMITED-MP	SUSANTA KUMAR DASH
10	49/2021 STREV/21/2021	STATE OF ODISHA-MP	STANDING COUNSEL(COMMERCIAL TAXES)
11	50/2021 STREV/21/2021	STATE OF ODISHA-MP	STANDING COUNSEL(COMMERCIAL TAXES)
12	51/2021 STREV/20/2021	STATE OF ODISHA-MP	STANDING COUNSEL (COMMERCIAL TAXES)
13	52/2021 STREV/21/2021	STATE OF ODISHA-MP	STANDING COUNSEL(COMMERCIAL TAXES)
14	53/2021 STREV/20/2021	STATE OF ODISHA-MP	STANDING COUNSEL (COMMERCIAL TAXES)
15	54/2021 STREV/20/2021	STATE OF ODISHA-MP	STANDING COUNSEL (COMMERCIAL TAXES)
16	61/2021 MATA/162/2019	HAREKRUSHNA MOHANTY-MP	M/S.A.K.TRIPATHY,S.MOHANTY,P.K.NAYAK,P.KAR
17	153/2021 WPC(OAC)/1380/2013	JAGANNATH AICH-MP	SASWATI MOHAPATRA
18	154/2021 WPC(OAC)/1380/2013	JAGANNATH AICH-MP	SASWATI MOHAPATRA
19	155/2021 WPC(OAC)/1380/2013	JAGANNATH AICH-MP	SASWATI MOHAPATRA
20	176/2021 TRP(C)/158/2021	BANDITA SINGH-MP	BIBEKANANDA BHUYAN
21	231/2021 CONTC/494/2019	DR.BINOD CHANDRA MOHANTY-MP	M/S.MANASH RANJAN NAYAK
22	241/2021 CMP/867/2018	JAIBUN NISA BIBI-MP	M/S.BASANTA KUMAR MISHRA
23	242/2021 CMP/263/2021	PARTHASARATHI DAS-MP	SUKANTA KUMAR NAYAK
24	243/2021 CMP/264/2021	PARTHASARATHI DAS-MP	SUKANTA KUMAR NAYAK
25	244/2021 CMP/266/2021	RANJIT MALIK-MP	DEBASIS TRIPATHY
26	419/2021	DUSMANTA KUMAR MUDULI-MP	DEEPALI MAHAPATRA

27	BLAPL/4440/2020 419/2021 MACA/170/2021	GATI KRUSHNA PRADHAN-MP	PRADEEP KUMAR MISHRA
28	420/2021 BLAPL/1734/2020	AJAY @ AJAYA KUMAR BAJAJ-MP	M/S. KALI.P.MISHRA,S.RATH,A.MISHRA,K.HUSSAIN,S
29	420/2021 CRLA/213/2021	SURESH KUMAR NAYAK @ SURESH NAYAK-MP	JUGALA KISHORE PANDA
30	420/2021 MACA/169/2021	CHAITANYA MAHANANDA-MP	PRADEEP KUMAR MISHRA
31	421/2021 BLAPL/5957/2020	NILAMANI NAG @ NILU-MP	PRASANTA KUMAR SAHOO
32	421/2021 CRLA/213/2021	SURESH KUMAR NAYAK @ SURESH NAYAK-MP	JUGALA KISHORE PANDA
33	421/2021 MACA/170/2021	GATI KRUSHNA PRADHAN-MP	PRADEEP KUMAR MISHRA
34	422/2021 CRLA/313/2019	DIBAKAR ROUT @ GULU-MP	ASHOK KUMAR PAT NAIK
35	422/2021 MACA/171/2021	THE MANAGER,M/S.BAJAJ ALLIANZ GENERAL INSURANCE	ADAM ALDKMIRN
36	423/2021 BLAPL/3342/2021	MADHU @ SAMAIR PURTY-MP	BIJAYA KUMAR ROUSTRAY
37	423/2021 MACA/156/2021	ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
38	424/2021 BLAPL/925/2021	PREMANANDA BEHERA-MP	ADITI HOTA
39	424/2021 MACA/586/2020	NATIONAL INSURANCE COMPANY LTD.-MP	MRINALINI PADHI
40	584/2021 ABLAPL/4552/2021	SITAL LALA-MP	ABHAS MOHANTY
41	585/2021 ABLAPL/4668/2021	RAJUNI @ RAJKISHORE DAS-MP	TARA PRASAD MOHAPATRA
42	701/2021 CRLMC/903/2021	SABITA BARAJ-MP	KSHIROD KUMAR ROUT
43	702/2021 CRLMC/904/2021	UMESH CHANDRA MALLA-MP	KSHIROD KUMAR ROUT
44	703/2021 CRLMC/905/2021	SARAT KUMAR ROUT-MP	KSHIROD KUMAR ROUT
45	704/2021 CRLMC/894/2021	PRADEEP KUMAR MALLIK @ PRADEEP MALLIK-MP	KSHIROD KUMAR ROUT
46	705/2021 CRLMC/896/2021	HALADHAR MALLICK-MP	KSHIROD KUMAR ROUT
47	706/2021 CRLMC/897/2021	MANGULI CHARAN BEHERA-MP	KSHIRODA KUMAR ROUT
48	707/2021 CRLMC/898/2021	SATYABRATA PARIDA-MP	KSHIROD KUMAR ROUT
49	708/2021 CRLMC/899/2021	KSHIROD BEHURIA @KSHIROD KUMAR BEHURIA-MP	KSHIRODA KUMAR ROUT
50	709/2021 CRLMC/900/2021	RANJAN KUMAR MALIK-MP	KSHIROD KUMAR ROUT
51	710/2021 CRLMC/901/2021	DURYODHAN MOHANTY-MP	KSHIROD KUMAR ROUT
52	711/2021 CRLMC/902/2021	BIDHAN CHANDRA DAS-MP	KSHIROD KUMAR ROUT
53	712/2021 CRLMC/906/2021	NRUPESH KUMAR NAYAK-MP	RAMDAS ACHARY
54	713/2021 CRLMC/906/2021	NRUPESH KUMAR NAYAK-MP	RAMDAS ACHARY
55	714/2021 CRLMC/908/2021	CHANDIKA PRASAD MOHANTY-MP	DEVASHIS PANDA
56	715/2021 CRLMC/909/2021	SUBASH NAYAK-MP	TANMAY MISHRA
57	716/2021 CRLMC/912/2021	M/S. HOTEL DDAIN-MP	AJAYA KUMAR PRADHAN

58	717/2021 CRLMC/913/2021	K. CHANDRASEKHAR-MP	AYUSMAN MAHANTA
59	718/2021 CRLMC/1460/2017	RADHA RAMAN SINGH-MP	M/S.D.P.DHAL
60	936/2021 WA/372/2021	DINABANDHU PATEL-MP	ASHOK KUMAR MISHRA
61	937/2021 WA/373/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
62	938/2021 WA/373/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
63	939/2021 WA/373/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
64	940/2021 WA/373/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
65	941/2021 WA/374/2021	STATE OF ORISSA-MP	SENIOR STANDING COUNSEL(S AND ME)
66	942/2021 WA/374/2021	STATE OF ORISSA-MP	SENIOR STANDING COUNSEL(S AND ME)
67	943/2021 WA/375/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
68	944/2021 WA/374/2021	STATE OF ORISSA-MP	SENIOR STANDING COUNSEL(S AND ME)
69	945/2021 WA/375/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
70	946/2021 WA/374/2021	STATE OF ORISSA-MP	SENIOR STANDING COUNSEL(S AND ME)
71	947/2021 WA/375/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
72	948/2021 WA/375/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
73	949/2021 WA/376/2021	ODISHA STATE CIVIL SUPPLIES CORPORATION LIMITED	SAMIR KUMAR MISHRA
74	950/2021 WA/376/2021	ODISHA STATE CIVIL SUPPLIES CORPORATION LIMITED	SAMIR KUMAR MISHRA
75	951/2021 WA/377/2021	ODISHA STATE CIVIL SUPPLIES CORPORATION LIMITED	SAMIR KUMAR MISHRA
76	952/2021 WA/377/2021	ODISHA STATE CIVIL SUPPLIES CORPORATION LIMITED	SAMIR KUMAR MISHRA
77	953/2021 WA/378/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
78	954/2021 WA/378/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
79	955/2021 WA/378/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
80	956/2021 WA/378/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
81	957/2021 WA/379/2021	BINOD BIHARI MOHAPATRA-MP	CHANDRAKANTA NAYAK
82	958/2021 WA/379/2021	BINOD BIHARI MOHAPATRA-MP	CHANDRAKANTA NAYAK
83	6619/2021 WP(C)/14880/2021	IPPSA PRIYADARSHINY-MP	SUSANTA KUMAR MISHRA
84	6620/2021 WP(C)/15093/2021	DR.SOUMYA SUCHARITA-MP	SIDDHARTH PRASAD MISHRA
85	6621/2021 WP(C)/15110/2021	DEBABRATA PANI-MP	SASWAT DAS
86	6622/2021 WP(C)/15112/2021	SURENDRA KUMAR PARIDA-MP	DEBASIS MISHRA
87	6623/2021 WP(C)/15115/2021	STATE OF ODISHA-MP	ADDL.GOVT. ADVOCATE
88	6624/2021 WP(C)/15117/2021	SARAT KUMAR BOHIDAR-MP	SIDHARTH PRASAD DAS
89	6625/2021	SIKHARA SAMAL-MP	BIBEKANANDA BHUYAN

90	WP(C)/15119/2021 6626/2021	SIKHARA SAMAL-MP	BIBEKANANDA BHUYAN
91	WP(C)/15119/2021 6627/2021	SIKHARA SAMAL-MP	BIBEKANANDA BHUYAN
92	WP(C)/15119/2021 6628/2021	HEMALATA SINGH-MP	AJIT PARIJA
93	WP(C)/14900/2021 6629/2021	HEMALATA SINGH-MP	AJIT PARIJA
94	WP(C)/14898/2021 6630/2021	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
95	WP(C)/15126/2021 6631/2021	PURNA CHANDRA JENA-MP	DURGESH NARAYAN RATH
96	WP(C)/11832/2021 6632/2021	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
97	WP(C)/15126/2021 6633/2021	MANAS SINGH-MP	PRASANTA KUMAR SAHOO
98	WP(C)/15138/2021 6634/2021	SISIRA KUMAR SWAIN-MP	PRASANTA KUMAR SAHOO
99	WP(C)/15139/2021 6635/2021	SUBHASIS MOHANTY-MP	PRASANTA KUMAR SAHOO
100	WP(C)/15140/2021 6636/2021	CHHAGAN BAI SAHU-MP	LAXMI PRASAD DWIVEDI
101	WP(C)/15147/2021 6637/2021	TAPAS KUMAR BEHERA-MP	FALGUNI RAJGURU MOHAPATRA
102	WP(C)/13586/2021 6638/2021	RIAN CONSULTANCY-MP	DURGA PRASAD NANDA
103	WP(C)/15148/2021 6639/2021	SANTANU KUMAR SAHOO-MP	KALI PRASANNA MISHRA
104	WP(C)/15150/2021 6640/2021	DIBAKAR TRIPATHY-MP	LAXMI KANTA MOHANTY
105	WP(C)/15154/2021 6641/2021	RANJITA NANDA-MP	KARUNAKAR JENA
106	WP(C)/15155/2021 6642/2021	SARDA MINES PRIVATE LIMITED-MP	SATYA SMRUTI MOHANTY
107	WP(C)/15157/2021 6643/2021	SUCHITRA RANJAN BHUJBAL-MP	AMITAV TRIPATHY
108	WP(C)/10713/2018 6644/2021	SUDHIR KUMAR SWAIN-MP	PRASANNA KUMAR MISHRA
109	WP(C)/15165/2021 6646/2021	JAGADA NANDA BISWAL-MP	SANTANU KUMAR SARANGI
110	WP(C)/15168/2021 6647/2021	AJAYA KUMAR ROUT-MP	M/S.MANAS RAJAN KHATUA
111	WP(C)/2905/2016 6648/2021	AJAYA KUMAR ROUT-MP	M/S.MANAS RAJAN KHATUA
112	WP(C)/2905/2016 6651/2021	LOKANATH DASH-MP	MANAS PATI
113	WP(C)/15169/2021 6653/2021	BIRENDRA KUMAR DHAR-MP	MANAS PATI
114	WP(C)/15170/2021 6654/2021	BAJINATH KISKU-MP	MANAS PATI
115	WP(C)/15171/2021 6655/2021	ODISHA HYDRO POWER CORPORATION LTD.-MP	DURGA PRASAD NANDA
116	WP(C)/13122/2021 6656/2021	SUDHA RANJAN BEHERA-MP	MANAS PATI
117	WP(C)/15172/2021 6657/2021	JAYA SINGH PUTA-MP	MANAS PATI
118	WP(C)/15173/2021 6658/2021	LALITA PARIDA-MP	TANMAY MISHRA
119	WP(C)/178/2021 6659/2021	LAXMI KANTA DAS-MP	MANAS PATI
120	WP(C)/15174/2021 6660/2021	SRIKANTA KUMAR BEHERA-MP	MANAS PATI
	WP(C)/15175/2021		

121	6661/2021 WP(C)/15176/2021	PRAVAT KUMAR SAHOO-MP	MANAS PATI
122	6662/2021 WP(C)/15177/2021	RAJENDRA NARAYAN ROUSTRAY-MP	MANAS PATI
123	6664/2021 WP(C)/8083/2019	SUBHA SUNDAR SWAIN-MP	M/S.KARUNAKAR GAYA
124	6665/2021 WP(C)/15178/2021	ESWARI NAYAK-MP	RAMA KRISHNA BISOI
125	6667/2021 WP(C)/15179/2021	KRUSHNA DALAI-MP	SANTOSH KUMAR SAMANTARAY
126	6668/2021 WP(C)/12458/2019	HARIHAR MOHANTY-MP	M/S.J.PRADHAN
127	6669/2021 WP(C)/15078/2021	BINAPANI SWAIN-MP	PRAFULLA KUMAR RATH
128	6670/2021 WP(C)/14365/2021	BILLION AGRO MARINE EXPORTS PVT. LTD.-MP	RAJJEET ROY
129	6671/2021 WP(C)/15181/2021	ABANI RANJAN MAHAPATRA-MP	SUSHANTA KUMAR JOSHI
130	6672/2021 WP(C)/34718/2020	SANTANU KUMAR SWAIN-MP	DAYANANDA MOHAPATRA
131	6673/2021 WP(C)/7208/2021	JOGENDRA @ JOGENDRA KUMAR SAHOO-MP	BIRAJA PRASANNA SATAPATHY
132	6674/2021 WP(C)/35114/2020	GOPAL CHANDRA SAHU-MP	PRABODHA CH. NAYAK
133	6675/2021 WP(C)/15372/2020	SRIKANTA MISHRA-MP	DIPTI RANJAN BHOKTA
134	6676/2021 WP(C)/15186/2021	CHANDRA SEKHAR GOUDA-MP	SANTOSH KUMAR MAHANTY
135	6677/2021 WP(C)/15189/2021	CHANDANA PAL-MP	AUROVINDA MOHANTY
136	6678/2021 WP(C)/15191/2021	BISWA BHUSAN JAGDALA-MP	DEBARAJ MOHANTY
137	6679/2021 WP(C)/15195/2021	MANAS RANJAN SAHOO-MP	SUJATA JENA
138	6680/2021 WP(C)/15202/2021	GOURAB SANKAR PARIHARI-MP	RAMA KRISHNA NAIK
139	6681/2021 WP(C)/15205/2021	HARAPRIYA SAIBABU-MP	PRASANTA KUMAR MOHANTY 2
140	6682/2021 WP(C)/15207/2021	SUDARSAN MOHANTY-MP	SIDHESWAR MALLIK
141	6684/2021 WP(C)/9813/2021	SURESH RANJAN SAHOO-MP	PRASANNA KUMAR MOHANTY
142	6685/2021 WP(C)/15216/2021	BANITA SWAIN @ PATTANAIAK-MP	B.B.CHAMPATIRAY
143	6686/2021 WP(C)/15217/2021	SMC OF BRAHMAN ALANDIA PRIMARY SCHOOL, BRAHMANIA	SAMBER KUMAR DAS
144	6687/2021 WP(C)/15225/2021	PARBATI MAJHI-MP	PRASANTA KUMAR BARIK
145	6688/2021 WP(C)/8048/2021	PRABASINI PANDA-MP	PRADEEP KUMAR MAHAPATRA
146	6689/2021 WP(C)/15235/2021	M/S. SRINIVAS DRILLERS-MP	KAJAL SAHOO
147	6690/2021 WP(C)/8991/2021	BASANT KUMAR SHAW-MP	KARUNAKAR RATH
148	25/2021 ARBP/71/2016	MEETA THACKER-MP	
149	422/2021 BLAPL/9249/2020	DIBYA SHANKAR GARTIA-MP	
150	423/2021 CRLA/958/2019	SANJEEB KHETI@ SANJIB KHETI-MP	JIBARDHAN MENDALI
151	425/2021 BLAPL/8065/2020	KIRATI KHETI-MP	
152	6645/2021	GANGADHAR PANIGRAHI-MP	

153	WP(C)/6965/2021 6649/2021	RAMADE MURMU-MP
154	WP(C)/3206/2021 6650/2021	RANAPRATAP DAS-MP
155	WP(C)/3203/2021 6652/2021	PRATIMA MAHALIK-MP
156	WP(C)/3201/2021 6663/2021	CHAITANYA MALLIK-MP
157	WP(C)/16977/2020 6666/2021	TARUN SINGH ADJUAD-MP
158	WP(C)/16000/2016 6683/2021	DR.RAJENDRA NARAYAN DAKHINKABAT-MP
	WP(C)/17343/2019	